

Payment of cess by Automobile manufacturers

2652. SHRI SURENDRA SINGH THAKUR: Will the PRIME MINISTER be pleased to state:

(a) whether all the Automobiles manufacturers are following the Cess Rules, 1984;

(b) whether any mechanism has been devised to ensure that all the manufacturers pay the Cess regularly;

(c) whether some Companies are defaulting in this regard; and

(d) if so, the details of the action taken by the Government?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHAN POOJARI): (a) to (c) All manufacturers required to pay cess in terms of the Automobile Cess Rules 1984, are paying cess regularly alongwith central excise duty before clearance of automobiles from the factory of production.

(d) Does not arise.

Existing strength of the Ministry of Programme Implementation

2653. SHRI SURENDRA SINGH THAKUR: Will the Minister of PROGRAMME IMPLEMENTATION be pleased to state:

(a) what is the approved and existing strength of the Ministry, with the details of different posts;

(b) what is the expenditure incurred on different sub-heads of Accounts, since formation of the Ministry; and

(c) the extent to which the expenditure is considered justified and commensurate with the performance and achievements of the Ministry?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z. R. ANSARI): (a)

Details of different posts with approved and existing strength are given as under:

| Category | Approved strength | Existing strength |
|----------------|-------------------|-------------------|
| Group 'A' | 25 | 21 |
| Group 'B' | 39 | 38 |
| Group 'C' | 22 | 19 |
| Group 'D' | 23 | 14 |
| TOTAL : | 109 | 92 |

(b) The Ministry of Programme Implementation was created in September, 1985. There was no separate grant for the Ministry during 1985-86 and expenditure continued to be met from the grants of Cabinet Secretariat and Planning Commission. However, separate budget provision have been made in Grant No. 71, Ministry of Programme Implementation for the year 1986-87. Details of expenditure during 1985-86 and provisions in R. E. 1986-87 (Sub-head wise) are as under:—

| | (Rs. in lakhs) | |
|-----------------|----------------------------|---------------------------|
| | Expenditure during 1985-86 | Revised Estimates 1986-87 |
| Salaries | 5.67 | 36.41 |
| Wages | 0.02 | 0.60 |
| T.A. | 0.78 | 5.00 |
| Office Expenses | 10.30 | 25.34 |
| Publication | — | 1.00 |
| Hospitality | — | 0.50 |
| Other charges | — | 0.15 |
| Total : | 16.77 | 69.00 |

(c) This Ministry is watching implementation of 20-Point Programme, performance of the Infrastructure in the nine Core sectors and all Central sector projects costing more than Rs. 20 crores.

These three items of work were being handled by the Planning Commission/Cabinet Secretariat earlier and the personnel of these two organisations were transferred along with the work to this Ministry. Thus additional expenditure incurred by the new Ministry is minimal. Also, viewed in the context of the cost of these important programmes and projects being monitored, the expenditure is only a very small fraction of the total cost and is fully justified.

By the very process of monitoring the implementation of projects, shortfalls in production against the targets in the nine infrastructure sectors, and importance of the various poverty alleviation programme in the length and breadth of the country, on a regular and continuing basis, the Ministry of Programme Implementation provides necessary warning signals to the implementing and supervising agencies to undertake such mid-course corrections as are necessary to achieve pre-determined targets for various projects, programmes and production in the economy.

सीमा पर सुरक्षा को मजबूत किया जाना

2654. श्री जगदम्बी प्रसाद यादव : क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को पाकिस्तान की आधुनिक हथियारों से तैयारी और अणु बम बनाने की उसकी क्षमता के संबंध में जानकारी है; यदि हाँ, तो भारत की सीमा सुरक्षा को सुदृढ़ बनाने के लिए क्या व्यवस्था की गई है; और

(ख) क्या अमरीका द्वारा पाकिस्तान को हथियार और उपकरणों की सप्लाई और उस देश द्वारा हथियारों को इकट्ठा किये जाने को देखते हुए ऐसी व्यवस्था पर्याप्त है ?

रक्षा मंत्रालय में रक्षा अनुसंधान और विकास विभाग में राज्य मंत्री (श्री अरुण सिंह) : (क) और (ख) सरकार को पाकिस्तान द्वारा अमरीका और अन्य

देशों में आधुनिक एवं अत्याधुनिक हथियार प्राप्त करने के बारे में जानकारी है। सरकार को पाकिस्तान के परमाणु कार्यक्रम के अर्शातिपूर्ण आयामों की भी चिन्ता है।

इन सभी गतिविधियों पर सतत नजर रखी जाती है और देश की सुरक्षा सुनिश्चित करने के लिए आवश्यक कदम उठाए जाते हैं।

Hill areas in Madhya Pradesh

2655. SHRI AJIT P. K. JOGI: Will the PRIME MINISTER be pleased to refer to the reply given to Unstarred question 1013 on 5th March, 1987 and state whether no areas have so far been declared as 'hill areas' in Madhya Pradesh and if so, what are the reasons for delay in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI SUKH RAM): Yes, Sir. A Sub-Committee of the National Development Council on Hill Areas which had finalised the list of hill areas for inclusion in the Hill Area Development Programme in 1965 did not identify any area of Madhya Pradesh for inclusion. The report of the expert group on delineation of new hill areas is being processed.

Loans sanctioned under self employment scheme

2656. SHRI AJIT P. K. JOGI: Will the PRIME MINISTER be pleased to state:

(a) what is the number of loan applications received by various banks under the self-employment scheme introduced recently for the urban poor in Madhya Pradesh;

(b) what is the number of such applications which have been sanctioned and the total amount sanctioned;

(c) what is the total estimated number of urban poor in Madhya Pradesh; and